

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 15th May, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 646/2018 (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Adv. Local Commissioner Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan
FOR ADMISSION			
2.	M.A. No. 126/2019 IN Original Application No. 895/2018	Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors.	Mr. Sanjay Upadhyay & Mr. Vibhav Misra, Adv. for Applicant Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-3
FOR HEARING			
3.	Original Application No. 518/2016 (M.A. No. 464/2017 & I.A. No. 117/2019) WITH	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-4 to 6 & 9 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. for R-10 Mr. Rajkumar, Adv. for CPCB
4.	Original Application No. 692/2018 (M.A. No. 1401/2018)	M/s Al-Nafees Frozen Food Exports Pvt. Ltd. Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGWA Ms. Preeti Singh, Adv. for R-5
5.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Raj Kumar, Adv. for CPCB Mr. Ankit Anandraj Shah, Adv. for Stone Crushers

6.	Appeal No. 83/2018 (M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay & Mr. Bhanwar Pal Jadon, Advs. for R-1 Mr. Amit Ojha & Mr. Ashish Chouhan, Advs.
7.	Original Application No. 111/2018 (I.A. No. 20/2019)	Kachchh Camel Breeders Association Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Gigi C. George, Adv. for MoEF Mr. Maulik Nanavati, Adv. for R-2 & 3 Mr. Sumit Goel, Adv. for Deendayan Port Trust Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. for R-8 & 9
8.	Original Application No. 382/2018 (M.A. No. 873/2018 & I.A. No. 45/2019) (PH)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Advs. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Dr. Manish Singhvi, AAG with Mr. D. K. Daves, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6
9.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
10.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9 Mr. Balendu Shekhar, Adv. for CPCB
CASE AT SR. NO. 11 WILL BE TAKEN-UP ON 27.05.2019 FOR HEARING			
11.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGWA Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Mukesh Kr. Verma, Adv. for R-5,6,8&9 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Mr. Kush Sharma, Adv. for DDA Mr. Raj Kumar, Adv. for CPCB

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